


CIRCULAR

In compliance of the directions of the Ld. Principal District & Sessions Judge (HQs), Delhi, a copy of letter no. 169-181/DHC/Gaz.IB/G 2/SC-Judgment/2025 dated 17.01.2025 alongwith the copy of Order dated 30.09.2024 passed by Hon'ble Supreme Court of India in Petition for Special Leave to Appeal (Crl.) No. 9306/2024 (Arising out of impugned final judgment and order dated 02.04.2024 in B.A. No. 1130/2023 passed by the High Court of Delhi) titled "The State of NCT of Delhi Vs. Sunil Kumar" received from Hon'ble High Court of Delhi, New Delhi has been uploaded on the official website i.e. delhidistrictcourts.nic.in.

Therefore, it is requested to kindly peruse the abovesaid judgment from the official website for kind information & necessary compliance of the said Judgment.

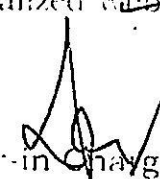

(Ravinder Bedi)
Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

No. 9025 4/45 /Genl.(C)/HCS/THC/2025

Dated, Delhi the 17 JAN 2025

Copy to :-

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acd)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. Dealing Assistant for uploading the same on Centralized Website through LAYERS.


Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

IN THE HIGH COURT OF DELHI AT NEW DELHI

169-181

No. _____/DHC/Gaz.IB/G-2/SC-Judgment/2025

Dated: 10.01.2025

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From :

The Registrar General,
High Court of Delhi,
New Delhi.

To

- ✓ 1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
3. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
4. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
5. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
6. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
7. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
8. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
9. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
10. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
11. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
12. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
13. The Principal Judge (HQ) (Officiating), Family Courts, Dwarka, New Delhi.

Sub : Order dated 30.09.2024 passed by Hon'ble Supreme Court of India in Petition for Special Leave to Appeal (Crl.) No. 9306/2024 (Arising out of impugned final judgment and order dated 02.04.2024 in B.A No. 1130/2023 passed by the High Court of Delhi) titled "The State of NCT of Delhi vs. Sunil Kumar"

Sir/Madam,

I am directed to forward herewith a copy of order dated 30.09.2024 passed by Hon'ble Supreme Court of India in Petition for Special Leave to Appeal (Crl.) No. 9306/2024 (Arising out of impugned final judgment and order dated 02.04.2024 in B.A No. 1130/2023 passed by the High Court of Delhi) titled "The State of NCT of Delhi vs. Sunil Kumar", along with impugned Judgment dated 02.04.2024 passed by this court and to request you to circulate the same amongst all the Judicial Officers working under your respective control for information and necessary action, if any.

Yours faithfully,

OIC (Genl.)
14/01/25

PRSSJ (Adm.)
14/1/25

(Vinay Sharma)
Deputy Registrar (Gazette-IB)
For Registrar General.

Encl: As above.